

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6518

ANSWERED ON:07.05.2013

CONFERENCE ON INTERNAL SECURITY

Bundela Shri Jeetendra Singh;Owaisi Shri Asaduddin;Patil Shri A.T. Nana;Ramasubbu Shri S.;Vardhan Shri Harsh

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has recently organised a conference of Chief Ministers of the State Governments in New Delhi on internal security, recommendations of the Second Administrative Reforms Commission on police reforms, management of public order, reforms in the criminal justice system, federal crimes and special laws and the role of civil society and media in the management of public order;

(b) if so, the details thereof along with the details of discussion held and decisions taken in the conference; and

(c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c):The 5th Report titled 'Public Order: Justice for each&€Peace for all' prepared by the 2nd Administrative Reforms Commission (ARC) and submitted to the Government contains a total of 165 recommendations. These recommendations cover wide-ranging reforms in the area of Public Order. They include police reforms, management of public order, reforms in the criminal justice system, federal crimes and special laws and the role of civil society and media in the management of public order. Out of a total of 165 recommendations in the 5th Report, 153 recommendations relate to the State Governments.

As per the Seventh Schedule to the Constitution of India, 'Police' and 'Public Order' are State subjects and, as such, most of the recommendations contained in the 5th Report of the 2nd ARC have to be implemented by the States. It is, therefore, important that the views of the State Governments on these 153 recommendation are taken on board before a final decision in the matter is taken. Accordingly, comments/views of the States were requested on these 153 recommendations. A Conference of Chief Ministers was also organized recently on 15.04.2013 to seek their views on these 153 recommendations.

These recommendations are now being examined in the light of the views/observations of the different States and Union Territories.